

**Financial Loss due to Postal Stationery**

6414. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that during the 1st quarter of 1979 there was shortages of postal orders inland letters, envelopes etc. throughout the country;

(b) if so, whether as a result of shortages the Department have suffered heavy financial losses; and

(c) if so, exact assessment of losses and reasons for shortages?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) There has been shortages of certain items of postal stamps and stationery in some post offices.

(b) No, Sir.

(c) There are no losses on revenue account. The shortages have been due to the fact that the India Security Press, Nasik has not been able to meet the demands fully in respect of certain items of postal stationery etc.

**Allotment of Hostel accommodation on priority basis**

6415. S H R I SACHINDRALAL SINGHA: Will the Minister of

WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the criteria for the allotment of hostel accommodation on priority basis or in general pool, give details;

(b) the number of persons since 1970—1979 who got hostel accommodation on priority basis and in general pool and on what grounds give details; and

(c) whether sympathetic view is taken in hard cases?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Ad hoc allotment, both in general pool and hostel, is made to eligible dependent of deceased officer who was in occupation of general pool accommodation; to personal staff of Ministers etc., on medical grounds and also to physically handicapped officers; to officers who are required to vacate their departmental pools and in other cases of exceptional nature on merits. Previously ad hoc allotments were used to be made also to eligible dependents of officers who were in occupation of general pool accommodation on their transfer or retirement, but this had been discontinued from 1st May, 1978.

(b) Ad hoc allotment made in the general pool in Delhi during the period 1970—79, upto 31-3-79) is as under:—

	General	Hostel
1. Eligible dependent of :		
(i) deceased officer . . . . .	1,285	4
(ii) retired officer . . . . .	1,761	1
(iii) transferred officer . . . . .	128	1
2. Personal Staff . . . . .	551	4
3. For vacating departmental pool . . . . .	487	1
4. Medical grounds . . . . .	2,148	10
5. Others . . . . .	733	13
<b>TOTAL . . . . .</b>	<b>7,893*</b>	<b>182</b>

\*This does not include ad hoc allotments in Types VI VII and VIII made during the 1974 details of which are not available.